

Annexure - 5

**Name of the corporate debtor: Rushabh Precision Bearings Limited;
Date of commencement of CIRP: 25th April, 2022;
List of creditors as on: 18th May, 2022**

List of operational creditors (Workmen)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Mill Mazdor Sabha	11-05-2022	309,201,041.99	N.A.	Operational dues of workmen	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	309,201,041.99	N.A.

**Pursuant to Regulation 14(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the amount admitted is best estimated as per information provided by Operational Creditors. Your kind attention is drawn towards the fact that the Corporate Debtor has yet not furnished the latest accounting records and backup. Hence, verification of the claim was made solely on the details provided by the Operational Creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarification.*